

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 148/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: M/s. Poona Forge Pvt. Ltd.

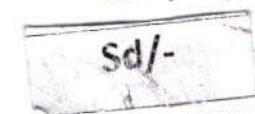
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Prachi Wardhan	Adv. For Pekkone	

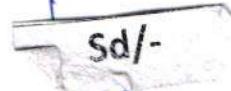
ORDER

TCSP 147/230-232/NCLT/MB/MAH/2017  
TCSP 148/230-232/NCLT/MB/MAH/2017

Company Petitions are allowed vide separate order.



**V. NALLASENAPATHY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)